COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 257 OF 2017

Dated: 14th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s KKK Hydro Power Limited

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma

h/f Mr. Pradeep Misra Mr. Satish Arya (Rep.) for R-1

Ms. Parichita Chowdhury for R-2

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 12.01.2018 after serving copy on the other side.

List the matter on 21.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd